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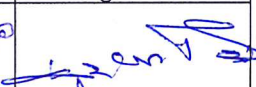
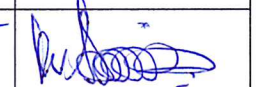
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

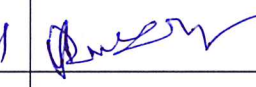
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.9.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CIA NO. 311/2018 in P(IB)No/198/9/HDB/2017
NAME OF THE COMPANY	Nawa Engineers Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	Bay-Forge Pvt Ltd
NAME OF THE RESPONDENT(S)	Nawa Engineers Consultants Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K Ravichandra Mohan	RP	mohan.ravichandra@gmail.com 9966006658	
Dr. K.V. Srinivas	Advocate	9959223615	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Sreenivas Rao	Advocate f/RP	sreenivasrao@gmail.com	

**ORDER**

Learned RP Mr.K.Ravichandra Mohan and learned counsel Dr.K.V.Srinivas present for Petitioner. Learned counsel Mr.V.Sreenivas Rao present for Respondent.

Heard arguments of learned counsel appearing for Applicant and learned counsel appearing for RP in IA 311/2018.

Orders reserved.

  
MEMBER JUDICIAL